

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No.5984/2018 in Civil Appeal No(s). 484/2018

ANOOP & ORS.

Appellant(s)

VERSUS

ADDITIONAL COMMISSIONER, SAHARANPUR DIV. & ORS.

Respondent(s)

(IA No.5984/2018-DISCHARGE OF ADVOCATE ON RECORD)

Date : 05-02-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBERS]

For Appellant(s) Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Atul Agarwal, Adv.
Mr. R.K. Khare, Adv.
Mr. U.R. Bokadio, Adv.
Mr. Mohd. Irshad Hanif, AOR

Ms. Asha Gopalan Nair, AOR

Ms. Minakshi Vij, AOR

Mr. Akshat Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

The application for discharge of Advocate on Record is allowed. Accordingly, the earlier counsel is discharged and the new counsel is permitted to represent respondent No.5 in the matter.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(SNEH LATA SHARMA)
BRANCH OFFICER